

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 218/TT/2016

Date: 24.5.2017

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for Asset I: Raipur Pooling Station- Wardha 765 kV D/C second line with bay extension and equipment at 765 kV Raipur Pooling Station & Wardha Sub-station under System Strengthening in Raipur-Wardha Corridor for IPP Projects in Chhattisgarh (IPP-F) for tariff block 2014-19 - Reg.

Sir,

With reference to your letter dated 22.5.2017 pursuant to ROP dated 4.5.2017 in Petition No. 218/TT/2016, I am directed to intimate that your request for extension up to 12.6.2017 for submission of the requisite information has been accepted. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-  
( Monojit Sehwat)  
Assistant Chief (Legal)